

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRIBINOD KUMAR SINHA – MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP NO. 106/59/HDB/2020
NAME OF THE COMPANY	Dr. Reddy's Laboratories Ltd
NAME OF THE PETITIONER(S)	Bimal Kumar Shah
NAME OF THE RESPONDENT(S)	Dr. Reddy's Laboratories Ltd
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CHALLA GUNARANJAN DEEPAK CHOWDARY	(ADV) (ADV)	99123 11224	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rajashuau Rao Salvaji	Adv	90000 80052	
SANTOSH JADHAV	Adv.	98666 05055	

ORDER

Counsel for the Petitioner present. Mr. Rajashuau Rao Salvaji, Advocate appeared for R2 and prayed time for filing vakalat and counter. Mr. Santosh Jadhav, Advocate appeared for R3 and prayed time for filing vakalat and counter. At request of counsels representing R2 and R3, time is enlarged. Put up the matter on 30.03.2020

MEMBER TECHNICAL

MEMBER JUDICIAL